

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.18230/2025

[Arising out of impugned final judgment and order dated 16-09-2025 in CRLA No. 5777/2025 passed by the High Court of Judicature at Allahabad]

BRIJ KISHOR SINGH ALIAS BRAJ KISHOR SINGH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

IA No. 290244/2025 - EXEMPTION FROM FILING O.T.

Date : 21-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mr. Manish Shanker Srivastava, Adv.

Mr. Surendra Kumar Maurya, Adv.

Ms. Kalpana, Adv.

Mr. Aabhash Upmanyu, Adv.

Mr. Abhishek Kumar Singh, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Issue notice to the respondents returnable

on 06.02.2026.

In the meantime, the petitioner may appear

before the trial Court and submit his bail bonds.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)